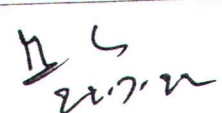


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 18.07.2022 To 22.07.2022				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<b><u>FINAL ORDER</u></b>		
1-4.	E/EH/50228/2020 IN E/51032/2019 & E/EH/50226/2020 IN E/52699/2019 & E/EH/50255/2020 IN E/52743/2019 & E/EH/50227/2020 IN E/52802/2019	FO/50630-50633/2022	21/07/2022	22/07/2022
5.	E/52548/2018	FO/50636/2022	22/07/2022	22/07/2022
		<b><u>MISC ORDER</u></b>		
1.	E/EH/50341/2022 IN E/50769/2020	MO/50344/2022	15/07/2022	19/07/2022
2.	E/MISC/50222/2022 IN E/51227/2017	MO/50357/2022	15/07/2022	19/07/2022
3.	E/EH/50296/2022 IN E/51010/2020	MO/50368/2022	18/07/2022	20/07/2022
4.	E/ROM/50235/2020 IN E/50388/2015	MO/50372/2022	19/07/2022	20/07/2022
5.	E/ROM/50232/2020 IN E/50052/2016	MO/50373/2022	19/07/2022	20/07/2022
6.	E/ROM/50233/2020 IN E/50069/2016	MO/50374/2022	19/07/2022	20/07/2022
7.	E/ROM/50234/2020 IN E/50561/2017	MO/50375/2022	19/07/2022	20/07/2022
		<b><u>I.O. ORDER</u></b>		
		Null		
				 Deputy Registrar Excise Branch-DB

P.T.O.

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by: Vikash (LDC)